

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1327
TO BE ANSWERED ON 28.06.2019

REHABILITATION OF WIDOWS

1327. SHRI NALIN KUMAR KATEEL:

Will the Minister of Women Child and Development be pleased to state:

- (a) whether the Government has taken cognizance of harassment of widows at many religious places in the country, especially Vrindavan;
- (b) if so, the details thereof;
- (c) whether the Government has formulated Schemes like Swadhar and Short Stay Homes for their rehabilitation;
- (d) if so, the details thereof; and
- (e) the funds sanctioned, released and utilized for the above purpose during each of the last three years and current year, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): The Government is aware of the condition of widows and has taken steps for their amelioration. A Home for Widows, namely 'Krishna Kutir' fully funded by the Government of India, Ministry of Women and Child Development with a capacity of 1000 inmates has been constructed at Vrindavan, Mathura, Uttar Pradesh to provide widows a safe and secure place of stay, health services, nutritious food, legal and counseling services.
- (c) & (d): The Ministry has introduced the Swadhar Greh Scheme w.e.f 01.01.2016 by merging two previous schemes viz. 'Swadhar' and 'Short Stay Homes' which covers the entire country. Though not exclusively for widows the Swadhar Greh Scheme targets women living in difficult circumstances without social and economic support like deserted women and women survivors of natural disaster who have been rendered homeless, trafficked women/girls, women victims of terrorist violence, mentally challenged women/girls who are without support and women with HIV/AIDS deserted by family. These women are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health services as well as economic and social security for them along with facilitating their emotional and economic rehabilitation into the society.
- (e): The details of fund sanctioned, released and utilized under Swadhar Greh Scheme during each of the last three years and the current year so far, States/UT-wise is at **Annexure – I**.

Annexure –I

Annexure referred to in reply of part (e) of the Lok Sabha Un-Starred Question No. 1327 for 28.06.2019 regarding Swadhar Greh. The details of funds released under Swadhar Greh Scheme during the last three years and current year State/UT-wise.

(Rupees in lakhs)

S. No.	States/UTs	Amount Released/ Sanctioned during year 2016-17	Amount Utilized during year 2016-17	Amount Released/ Sanctioned during year 2017-18	Amount Utilized during year 2017-18	Amount Released/ Sanctioned during year 2018-19	Amount Utilized during year 2018-19	Amount Released/ Sanctioned during year 2019-20	Amount Utilized during year 2019-20
1	Andhra Pradesh	124.47	-	156.61	-	27.65	-	49.07	
2	Assam	237.56		197.03		152.60		104.68	
3	Andaman & Nicobar Island	4.4	2.39	9.01	7.76	7.27		7.27	
4	Arunachal Pradesh	6.54	6.54	8.11	8.11	18.05	-	6.54	
5	Bihar	69.79	0	86.54	0	0	-	0	
6	Chandigarh	7.27	7.24	9.01	7.70	6.64	-	7.99	
7	Chhattisgarh	17.44	17.44	16.22	16.22	30.25	-	13.08	
8	Dadra & Nagar Haveli	0		0		0		0	
9	Daman & Diu	0		0		0		0	
10	Delhi	14.00	14.00	18.02	16.79	16.10	-	18.38	
11	Gujarat	30.53	0	37.86	37.86	0		18.31	
12	Goa	4.36	-	5.40	-	0		0	
13	Haryana	4.36	4.36	9.77	9.77	3.39		0	
14	Himachal Pradesh	0		0		0		0	
15	Jharkhand	13.08	-	16.22		0		0	
16	Jammu & Kashmir	26.17	26.17	32.45	32.45	36.20	36.20	38.87	
17	Karnataka	266.08	266.08	505.99	505.99	274.35	-	229.45	
18	Kerala	34.89	34.89	43.27	43.27	69.59	-	32.26	
19	Lakshadweep	0		0		0		0	
20	Madhya Pradesh	26.17	20.87	89.99	25.79	46.09	-	151.64	
21	Maharashtra	331.51	-	411.07	-	0	-	0	
22	Mizoram	13.08	13.08	16.22	16.22	68.00		71.97	
23	Manipur	150.49	150.49	186.61	186.61	424.30		150.48	
24	Meghalaya	0		8.72	-	0		0	
25	Nagaland	6.54	6.54	8.11	8.11	25.69		13.08	
26	Odisha	723.85		521.43		456.79		286.73	
27	Punjab	8.72	0	10.82	2.34	8.00		9.58	
28	Puducherry	7.27	7.27	9.01	9.01	20.06		7.99	
29	Rajasthan	61.07	26.09	75.73	14.44	0		27.46	
30	Sikkim	6.54	4.92	8.11	8.11	6.72	6.72	10.63	
31	Tamil Nadu	174.48	151.11	216.36	196.05	409.75		160.15	
32	Telangana	104.69	88.50	124.40	87.24	116.09	116.09	0	
33	Tripura	26.17	26.17	32.45	32.45	46.23		26.17	
34	Uttar Pradesh	314.06	-	430.60	-	0		0	
35	Uttarakhand	58.89	0	73.02	27.00	0		0	
36	West Bengal	0		430.29	-	0		0	
	Total	2874.47	874.15	3804.45	1299.29	2269.81	159.01	1441.78	